

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1227
ANSWERED ON 11.02.2022

ELECTRIC VEHICLE POLICY OF STATES

1227. SHRI SUJEET KUMAR:

Will the Minister of **Heavy Industries** be pleased to state:

- (a) whether Government is cognizant of the schemes/policies of States which have a dedicated electric vehicle (EV) policy in place;
- (b) if so, the details thereof;
- (c) whether there are any avenues for convergence with policies of such States and the FAME scheme; and
- (d) if so, the steps taken by Government towards convergence for faster adoption of EVs?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) to (d): Yes Sir, seventeen states (Andhra Pradesh, Delhi, Karnataka, Kerala, Maharashtra, Tamil Nadu, Telangana, Odisha, Uttar Pradesh, Madhya Pradesh, Meghalaya, Gujarat, Assam, Goa, Meghalaya, West Bengal and Uttarakhand) have approved/notified dedicated EV policies. The state policies work in tandem to supplement the steps taken by the Government for faster adoption of EVs.
